कुमारी सईदा खातून : ग्रापने भी अभी उत्तर दिया है कि 135 वर्केसीज हैं।?

श्री भंबर लाल पंबार : सभापति महोदय, इस प्रण्न के संदर्भ में राजस्थान के उदयपुर में स्थित हिंदुस्तान जिंक लिमिटेड के संबंध में मैं पुछना चाहता हूं कि क्या भर्ती के लिए यही बैन है भीर क्या वहां रिक्त पद हैं क्योंकि वहां बहत पिछड़ापन है ?

श्री माखन लाल फोतेदार : महादय राजस्थान में हमने हाल ही में जिक-स्मेल्टर की वुनियाद रखी है । उसके लिए कोई पाबंदी नहा है ग्रीर जहां जरूरत होगी कंपनी को ग्रस्तिि कर सकेगी।

SHRI V. NARAYANASAMY: Though the hon. Minister has given a clear answer to the question stating that even though the ban was removed, there was a self-imposed discipline relating to some public sector undertakings, especially in the field of mines and steel, right from 1985 till 1989, most of the personnel have retired. Besides some transfers have taken place from one department to the other. Naturally, when we go through those records, we can see that there is a shortage of hands in various departments, including in the Department of Steel and Mines. Therefore 1 would like to know from the hon. Minister, though there is a self-imposed ban, which has been imposed by a particular public sector undertaking, whether the Minister will order a review. Because of four years of self-imposed ban there, no new recruitment has taken place and those persons who have retired, there rs no replacement of them by way of new recruitment or promotion. Therefore, would like to know if the hon. Minister will order a review in the public sector undertakings wherein there is a self-imposed-ban.

SHRI MAKHAN LAL FOTEDAR: The hon. Members has not given any specific instance to show that certain categories of vacancies have not been filled. Suppose a vacancy, that of a driver, occurs. A person who is not a driver cannot be appointed as a driver. Naturally, that vacancy has to be filled and a new driver has to be appointed. Similarly, skilled job ig there. Only a person who is skilled in that particular job can be appointed there. It is a self-imposed ban. We have not issued any intructions to the companies not to make recruitments. It is the discretion of the company to increase the productivity and to increase the profitability and to see how labour can be suitably adjusted and redeployed within the company.

MR. CHAIRMAN: Q. No. 324.

श्रीमती सूर्यकांता जयवंतराव पाटिलः सर, आज राइट प इड नहीं है, तो लैफ्ट साइड देखने में क्या हर्ज हैं? . . (व्यवधान) . .

्श्वी समापति : हमारा वह लेपट साइड है । You are on the right side.

SHRIMATI SURYAKANTA JAYA-WANTRAO PATIL: Yes, that is what I am telling, Sir.

SHRI A. G. KULKARNI: Chairman is a leftist. He is not a rightist.

SHRI GHULAM RASOOL MATTO: I am representing the entire Opposition; Sir.

AN HON. MEMBER-. He is seeing only towards the right today.

MR. CHAIRMAN: He monopolises the Opposition. Q. No. 324.

### Families covered by the Public Distribution System

\*324. SHRI PAWAN KUMAR BANSAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the approximate numbe? of families presently covered by the Public Distribution System in the conntry;

(b) what is the amount spent, on subsidising the essential commodities tinder, the Public Distribution System; and

(c) what would be the estimated savings if the Public Distribution System were to be confined only to the non-asses-sees of Income Tax in order to extend the same to more disadvantaged and vulnerable sections of the society?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND *CLVIL* SUPPLIES (SHRI D. L. BAITHA): (a) The entitlement to commodities supplied through Public Distribution System is universal. However, the details regarding modalities, extent of coverage etc., are worked out by the States/IPft.

(b) Tha food subsidiy incurred during 1987-88 was of he order of Rs. 2,000 crores.

(c) The quantity saved would depend on the number of income tax assesses takings advantages of PDS and the extent to which they buy foodgrains supplied through PDS. Since an estimate of such beneficiaries or the quantities of foodgrains drawn by them are not available, Jt is difficult to estimate likely savings.

SHRI PAWAN KUMAR BANSAL: The answer of the hon. Minister to this question betrays total lack of any worthwhile monitoring by the Government about the efficacy of the public distribution system. I acknowledge the fact that the Government has been doing its best to provide subsidy for food to the weaker sections of the society in particulary and at present, we leam, the amount of subsidy is to the tune of Rs. 2,000 crore. But, in the absence of any monitoring, I think there should be no scope foj any complacency on this account and the Government should be really knowing as to who are the people who are drawing benefit from that and who are not. rt is. not yery difficult for the Government to know the total number of beneficiaries in the country. The figures should be collected from different States and then tabulated to know as to where the benefit is really going. To my specific query about the lition if the. income-tax payees were to be with drawn from this and these benefits

were to be passed on to the poor people, the answer .again shows just a total lack of ignorance. I would urge upon the hon. Minister to let us know the details about this and the specific question that I would like to ask him is what steps the Government is taking to see that there is no diversion of the foodgrains meant for the PDS. What really comes to our nptice is that shops particularly in the rural areas do not even open and the people have their ration cards but they do not get anything.

SHRI D. L. BAITHA: Sir, every effort is made to impress upon the State Governments to see that the foodgrains supplied to the State must not be diverted and it should be available to those for whom these foodgrains have been supplied. M some specific cases are brought to our notice, we would write to the concerned State Governments for taking action. If the hon. Member gives us some specific cases, we shall certainly look into them.

SHRI PAWAN KUMAR BANSAL: Sir, I would like to know whether the Government has ever tried to find out that there is a large scale of complaints about the functioning of the Public Distribution System in different States. My giving one or two cases would not realty do away with the malady as such. But Sir, I would again like to emphasise that the basic idea of providing this food subsidy was to help the weakest of the weak and to the poorest of the poor. Unfortunately, Sir, the poorest of the poor are not even entitled to eat the ration cards and I am laving emphasis on this with a bit of ansr-iish. Why T say so ia because there is one stipulation ia the rules framed that person has sot to have a permanent residential address for being entitled to a ration, card and the poorest of the poor do not baye houses, do not have shelter and for that precise reason, they are denied access to the PDS. I would like to know from the hon. Minis-tec whether he would think of some ohaoge in that so that the benefit joes to the pecple, who are dwelline on tive -side, or on the pavements.

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SHRI D. L. BAITHA: Sir, all these complaints, all these grievances, have always been sent to the State Governments and the State Governments have been impressed upon to consider all these points and issue ration cards and supply foodgrains to all these categories of persons because as I have stated, the foodgrains are for all the people living in the country. Nobody is excluded' from that and therefore, it is not correct to say that all the persons are not getting ration cards or tile foodgrains. Therefore, I requested the hon. Member if he is in possession of information in repect of certain cases, tho same may be made available to us so that we can take action.

SHRI PAWAN KUMAR BANSAL: Sir, it is with full sense of responsibility that I say that the poorest people do not get the ration cards'. Kindly bear with the. (*Interruption*)

MR. CHAIRMAN: He knows that you are very responsible and that is why he is telling you to give... (*Interrup-tion*).

SHRI PAWAN KUMAR BANSAL: Sir, he is saying that it is not correct to say that they are not getting ration cards. Sir if the Ministry were just to open its eyes to see what is happening to the people on the pavements they will realise it. They are denied cards and not in one or two cases but hundreds and thousands of them are denied and I only urge upon the hon. Minister to just see what is happening to those people. My giving just one or two instances would not be enough and, Sir, my pointed supplementary wwregardmg the particular policy. Sir, I am saying that there is a stipulation that only a person who can furnish a permanent address, gets the ration card. Sir, I wanted his reaction on that and my grovse was not that a person who has a permanent address is denied this facility. That would be a specific case. I am wanting that shift in the policy, Sir.

MR. CHAIRMAN: He wants to know whether the ration will be supplied

to a person who does not have a permanicit address, who is a pavement dweller. That is the word he used. (Interruption).

SHRÌ PAWAN' KUMAR BANSAL: .... In instalments even he wants for two days at a time,

श्री डी० एल० बैठा : महोदया, इस बात पर पूर्ण विचार करने की आवश्यकता है कि जो निः मित रूप से नहीं रहते हैं उनको प्राप कैसे अन्य सप्लाई कर सकते हैं क्योंकि कोई चार दिन के लिए कहों से आया और चार दिन वहां रहा, उसको राशन कार्ड कैंस दिया जा सकता है । तो कम से कम यहां पर रहने के बारे में आंश्वस्ति हो जाए, दभी उसको राशन कार्ड दिया जा सकता है ।

SHRI A. G. KULKARNI: Sir, the question is very important in the present context and I am really surprised that Mr. Bansal should have raised the first point. Sir, the question is, "What is the approximate number of families presently covered by the Public Distribution System in the country?" The reply is, "The entitlement to commodities supplied through the Public Distribution System is universal." What does this mean? I do not understand. Nobody has asked whether it is universal or non-universal. The question is about the number of families covered Sir. you will see the irrelevance of the reply. I do not want to spend my time on that. I only want to know this from the hon\_Minister The really rational suggestion made by тÿ colleague is that the PDS must work for the poorest of the poor like Adivasis, etc. I am aware of the difficulties of the Government of India. Our food stocks are going down because of drought and we have got a very limited reserve However, the hon. Minister is aware of the pressing demand in various States. In my State the Assembly is now meeting in Bombay. There is a persistent demand made in the Assembly that the normal ration of 10 kgs, per head should be maintained. In fact, the Government is under great strain and pressure to increase the supply. I am aware of the fact that your Ministry, Mr. Minister,

has increased the supply a little But, as you are aware, in the State of Maharashtra, particularly in Bombay, various types of pressure groups like labour activists, etc. stay. There, the difficulty is that the State Government is not in a position to maintain the supply of 10 Kgs. per head because the Central Government is not able to supply foodgrains. Bombay, as you know, is a very sensitive area and if something happens there, it has countrywide repercussions. In this connection, I want to know from the hon Minister what the present stock with his Ministry is and whether it will be supplied to the various States, especially Maharashtra and Bombay in particuhar. Would he consider reaching target of 10 Kgs. per head there so that villages will also receive their quota proportion to that?

SHRI D. L. BAITHA: Sir, as the hon. Member is aware, we have increased the supply to Maharashtra. The scale of supply to a particular family or person is fixed by the respective States. Regarding the suggestions made by hon. Members, we shall certainly look into them and try to solve the problems.

SHRI A. G. KULKARNI: Mr. Minister, "we shall look into or try to" is LAS man's language. We are politicians. Our problem is, in Bombay, an agitation is going on. The Assembly and the Opposition parties are hammering upon the State Government to reach the target of 10 Kgs. per head Even millets not available. I am not asking for wheat or rice. That may be a little bit higher. I am asking for millets, coarse Would you please assure grains. Chief Minister of Maharashtra that at least millets will be made available? Т am not asking for rich man's food. Please Otherwise, make a categorical reply. the Government there is in trouble.

SHRI D. L. BAITHA: As I have said, the distribution of grains in a particular State is the responsibility of the State Government. As the hon, Member has stated, we are looking into the matter. We shall discuss it with the State Government and try to solve this problem. SHRI A. G. KULKARNI; You should increase the quota.

MR. CHAIRMAN: Let him discuss. He has promised to discuss it with the State Government.

SHRI A G. KULKARNI. The point is that the granary is with the Central Government. The State Government is not procuring anything on their behalf. They procure on behalf of the Central Government. He says that the State Government is responsible. I am pleading with my dear friend that he should first go to the 10 kg. standard. Do it with millet and coarse grain. Please assure that That is all.

SHRI D. L. BAITHA: I have assured the hon Member that we shall discuss it with the State Government because we only supplement the supplies.

SHRI JAGESH DESAI: When the people are dying, what are they going to discuss?

MR. CHAIRMAN: He has said that he would talk to the State Government. He cannot deal with it directly. He is going to discuss it with the State Government.

SHRI D. L. BAITHA: Sir, this question does not particularly relate to Maharashtra

## (Interruptions)

SHRI VITHALRAO MADHAVRAO JADHAV: Appa Sahib is playing the role of opposition because there is no opposition.

### (Interruptions)

SHRI A. G. KULKARNI: People are dying and you are talking of opposition.

# (Interruptions)

श्री ग्रजीत जोगी: मान्यवर, ग्रभी जो सार्वजनिक वितरण प्रणासी है उसका लाभ केवल मैदानी इलाकों में मिला है और जो पहाड़ी इलाके हैं, जहां ग्रादिवासी रहते हैं, वहां इसका लाभ विल्कुल नहीं मिला हैं। उनकी ग्राबाबी बहुत विखरी होती है, वे दुर्गम स्थानों में बसते हैं। इसलिए जो वर्तमान मापदण्ड है कि इतनी जनसंख्या पर एक कंट्रोल की दुकान होगी उसका फायदा श्रादिवासियों को नहां मिलता। इसलिए मैं मंत्री महादेय से यह जानना चाहता हूं कि क्या ग्रादिवासी इलाकों में कोई विशेष प्रक रकी सार्वजनिक क्तिरण प्रणाली ल गूको ज.एगी और क्या श्रादिवासी क्षेत्रों में चलित राशन की दुकानें लगाई जायेगी जिससे कम से कम वाजार के दिन, हाट के दिन राशन वाजार के स्थान पर उपलच्च रहे और श्रादिवासी इन अत्यावभ्यक बस्तुओं को प्राप्त कर सकें ? मंत्री महादय से मैं जानना चाहता हूं कि इस संदर्भ में शासन का क्या दृष्टिकोण है और शासन राज्य सरकार की क्या मदद करेगा, क्या निर्देश देगा, इस विषय में हमें बतायें ।

श्वो डी० एल० बैठा: महोदय, माननीय सदस्य ने जो सवाल पूछा है वह सही है और सरकार के ध्यान में है। सरकार ने उन क्षेत्रों में जहां, ग्रादिवासी जनसंख्या है वहां पर उन लोगों के लिए व्रिण्व प्रकार की व्यवस्था की है, उन लोगों के लिए ग्रन्न पहुंचाने की विशेष व्यवस्था है, उन क्षेत्रो में चलित दुकानों को न्यवस्था ही, उन क्षेत्रो में चलित दुकानों के जरिये वहां पर फूडग्रेन की सप्लाई को जाती है।

श्वी अभीत जोगी : पूरे आदिवासी क्षेत्रों में इतनी चलित दुकानें नहों हैं। इसलिए मैं यह जानना चाहता हूं कि क्या पर्याप्त चलित दुकानें आदिवासी क्षेत्रों में लगाने के लिए राज्य सरकारों को मदद करेंगे ? अभी तो नाम के लिए. करने के लिए चलित दुकानें हैं।

[उपसभापति पीठासीन हुई]

श्री डी॰ एल॰ बैठा: हमारी नीति है कि चलित दुकानों के जरिये श्रन्न पहुंचाया जाये अगर किसी राज्य सरकार की कोई विशेष कठिनाई है तो वह राज्य सरकार लिखती है, उस समस्या को उपस्थित करती है और हून उनकी मदद करने की कोशिश करते हैं और ग्रगर माननीय सदस्य की जानकारी में ऐसी कोई समस्या हो तो वे राज्य सरकार के जरिये उपस्थित करायें तो फिर उसको देखा जा सकता है।

भी अजीत जोगी । मध्य प्रदेश ने 12 सौ थौर 13 सौ चलित दुकानों के लिए सहायता मांगी है उसके लिए केन्द्र सरकार क्या कर रही है ?

श्री डी॰ एल॰ बैठाः य६ प्रश्न मूल प्रश्न से नहीं मिलता है।

SHRI A. K. ANTONY; Madam, Kerala is a State where there is statutory rationing and the reduction in the allocation by the Centre to the States is creating difficulties for the people there. j would like to know whether the Minister will sympathetically consider the case of Kerala and try to increase the rice quota to Kerala<sub><</sub>

श्वीडी०एल० बैठा ः महोदय, यरु प्रश्न किसी खास राज्य के बारे में है। इसलिये पूरा जवाब देने के लिये श्रलग से सूचना चाहिये।

THE DEPUTY CHAIRMAN; Now, Mr. Jagesh Desai.

SHRI JAGESH DESAI; Madam, twice I have raised this question by way of Special Mention and yesterday also I raised the same thing and J think the thing goes into the ears of the Minister. I had talked to Mr Sukh Ram also about the acute position with regard to foodgrains in Maharashtra, especially in the city of Bombay where the ration shops are dry, the queues are very big and people do not get their foodgrains. That is why I have pleaded with the Minister that if this is not attended to immediately, it will create a law and order situation in Maharashtra because the anti-social elements and communal elements will take advantage of this situation and will try to start agitations and that will create a big law and order problem. As you are aware, for metropolitan cities the Central Government has taken the responsibility for the supplies and, therefore, I think they would give the necessary quotas for these cities.

[Mr Chairman in the Chair.]

Now, there is a bumper crop of foodgrains. In view of this and also, in order to see that this situation does not become worse, I would like to know

whether the Government will increase the quota of rice and wheat to Maharashtra so that the villages in Maharashtra and Bombay and other cities get their quota became, otherwise, the situation Will go out of your hands and you will be held responsible. So, I would like to know whether the Government will look into it and see that immediate supplies aro ruslied to Maharashtra.

भो डी॰ एल॰ बैठा: महोदय, मैंने इसके पहले भी बताया कि महाराष्ट्र का जो झापूर्ति का कोटा था उसको बढाया गया है। उसके बाद भी माननीय सदस्य ने यह बात रखी है। मैंने पहले हो बताया है कि राज्य सरकार से बातवात को को बाद इसका जो भी उपाय होगा उसकी कोशिश करेंगे।

डा॰ रत्नाकर पाण्डेय : मान्यवर समापति जी ग्रापके माध्यम से मैं मंत्री महोदय से जानना चाहूंगा कि जो सार्ब जनिक वितरण प्रणाली खाद्य और ग्रापुति मंत्रालय तय करता हैं उसमें सरते गर्ल्ल की दुकानों के माध्यम से जो ग्रनिवाय जीवन यापन की वस्तुय हैं वे दितरित की जाती हैं। ग्राभी प्रदेश की बाल की गई है, महाराष्ट्र की बात की गई है। मैं बनारस की वात करता हूं। बनारस में.

> भी समारति : पान तो कम नहीं है। राज्य न्यन श्री झजीत जोगी : मुंह में है पान। प्राक्षमीत जोगी : मुंह में है पान ।

डा॰ रतनाकर पाण्डेय : बनारस में जो सार्वजनिक वितरण प्रणाली है और सस्ते गल्ले की हुकानों को सार्वजनिक वितरण के लिये जो वस्तुयें दी जाती हैं उस संबंध में मैं प्रापके साध्यम से संदन को बताना चाहता हूं कि उसमें से अधिकांश चीनी, गेहूं, चावल और अन्य चीजें बहुत सी दुकानों से ब्लेक में विक जाती हैं और वे उपमोक्ताओं को प्राप्त ही नहीं होती? हैं। इसकी शिकायत जब लोग कलेक्टर से क्षेकर मुख्य मंत्री तक करते हैं तो उसका कोई जवाब नहीं मिलता है। मैं अपने प्रश्न के माध्यम से मंत्री जी मे जानना चाहता हूं कि जी वितरण प्रणाली प्रापने बनाई हे इसके क्या कोई चेक प्याइंट बनाये हैं? ग्राम स्तर पर, ब्लाक स्तर पर ग्रौर जिला स्तर पर सरकार उन चीजों को पहुंचाती है तो उसका सही ढंग में वितरण हो इसके लिए क्या कोई मानेटरिंग और चेक प्वाइंट भारत सरकार ने बनाये हैं ? मैं यह जवाब नहीं चाहता कि यह स्टेट सबजेक्ट है । मैं मंत्री महोदय से जानना चाहता हूं कि इस संदर्भ में उनका क्या कहना है ?

to Questions

श्री डी॰ एल॰ बैठा: महोदय, माननीय सदस्य ने जो कहा है कि ''यह स्टेट सबजेक्ट है ऐसा में सुनना नहीं चाहदा।'' लेकिन जघ है तो सुनना ही पडेगा।

श्री समापति: वे जानते हैं। वे झागे की बात पूछ रहे हैं।

श्री डो० एल० बैठा: महोदय, हमने बार बार राज्य सरकारों को लिखा है कि ग्रन्त की आपूर्ति जिस उद्देश्य से की जाती है उसकी पूर्ति अवश्य होनी चाहिए । ग्रगर यह इघर उघर डाइवर्ट होता है तो इसको देखना चाहिये। सरकार अपनी एजेंसी के जरिय उसको कंट्रोल करे नियन्तिa करे इसकी कोशिश बराबर रहती है। बीच बीच में हम लोग बैठक भी करते हैं राज्य सरकार के मंतियों से जो आते हैं उनको भी कहते हैं कि इस पर निगरानी रखे ताकि जिसके लिए अनाज की आपूर्ति की जाती है वह उमें मिले ।

डा० रत्नाकर पाण्डेय : महोदय, मेरा प्रथन अनुत्तरित रह गया है । क्या कोई मोनिटेरिंग या चेक प्वाइंट ब्लाक स्तर पर इस वितरण प्रणाली को चेक करने के लिए आप बनाएंगे जिससे यह पता चल सके कि यह जो सारी चीजें झाप वितरण के लिए यहां से देवे हैं जनको मिल रही है ? क्या ऐसी कोई योजना आप वनाएंगे ताकि सरप्राइज चेकिंग कर सके ?

श्री समापति : क्या ग्राप यह चाहते हैं कि भारत सरकार विलेज लेवल पर भी चैक प्वाइंट बनाए ? यह तो सम्भव नहीं है ।

श्वी डी॰ एल॰ बैठा : महोदय, राज्य सरकारों को हम लिखते हैं कि वै एडवाइ-जरी कमेटिया और विजिल्लेस कमेटिया फिन्न<sup>55</sup>

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# भिन्न स्तरों पर बनावें और बढ़ सुनिध्चित करें कि प्रापुति सही जगह **मुद्द** सही ढंग से हो ।

SHRI SANTOSH BAGRODIA; Sir, last year the foodstocks have gone down considerably In view, of that, has the expansion of the public system been slowed down? Secondly, what steps has the Government taken to meet the short age! so that the grain supplies can cover the entire vulnerable population? Sir, what was the import during the last yea? What is the programme of im por:} this year?'

श्वी हो॰ एल॰ बैठा महोदय, राज्यों को जो हम लोग झाबंटन करते हैं उसके पहले हम यह देखते हैं कि झाफ टेक कितना हुआ हैं । उसके झाधार पर हम प्राबंटन करते हैं । आभी जो माननीय सरस्य ने पूठा है कि इम्पोर्ट करने की कोई योजना है या नहीं है । अभी कोई योगना इम्पोर्ट करने की नहीं है मगर यह भी नहीं कहा जा संकता है कि जरूरत पड़ने पर भी नहीं होगा । अभी ऐसी कोई योजना नहीं है । वैसे यह प्रश्न तो अलग से उठना चाहिये।

SHRI GHULAM RASOOL MATTO: Sir, you have not asked the Opposition.

श्री समापति : अपोजीशन ने हाय ही नहीं उठाया । आपने हाथ नहीं उठाया ।

ओ लक्ष्मी नारायण : सभापति महोदय, झाजकल वो हाथ नहीं उठाते हैं, घटने उठा रहे हैं (व्यवधान) मैं मंत्री जी से एक चीज जानना चाहता हूं। वैसे तो अनुभव यह हुआ है जो अंग्रेजी में प्रभग करते हैं उनका हिन्दी में जवाब देते हैं और जो हिन्दी में प्रश्न करते हैं उनका जवाब अंग्रेजो में देते हैं परन्तु मैं यह जानना चाहता हं कि जो लोग टेम्पोरेरी तौर पर रहते हैं उनको टेम्पोरेरी राशन काई 14 दिन का, 10 दिन का एक सप्ताह का इश्यू करने का प्रावधान है वह क्यों नहीं किया जाता है ? दूसरा यह है कि जो लोग परमानेन्ट तौर पर झग्गी झोंपड़ो में रहते हैं 6 महीने या साल से जिनको

यह सम्भावना नहीं है कि विकट भविष्य में उनको उठा दिया जाएगा या वे स्वयं उठ जायेंगे उनको राशन कार्ड दिल्लो में क्यों बन्द कर दिया गया है ?

श्री डो॰ एल॰ बैठा : महोदय, मान-नीय सदस्य ने इस प्रकार का प्रश्न पहले भी इस सदन में किया था और उस पर हमने दिल्ली प्रशासन को लिखा था कि इस पर कार्यवाही को जाए । यदि माननीय सदस्य ऐसा कहना चाहेंगे कि यहां पर यह समस्या है तो वह मेरे नोटिस में लाएं मैं उसको देखूंगा और दिल्ली प्रशासन को भी लिखूंगा ।

श्वी शांति स्यागी : सभापति जी, हमारे पश्चिमी उत्तर प्रदेश में जो उचित दर को दुकाने हैं मंत्री जी उघर क दोरा कर और देखें वहां सिर्फ मिर्टी क तेल और चीनी मिलती है। मैं यह कहता हूं गांव वाले यह कह रहे हैं कि क्या इन दुकानों पर कभी भी गेहूं, चावल साबून, माचिस, पकाने का तेल, मोटा कपड़ा मिलेगा। क्या यह सरकार कभी सोचेगी कि ग्रामीणों को मिट्टो के तेल और चीनी के अलावा इन चीजों की जरूरत है। क्या कभी इन दुकानों पर यह चीजें भेजने की व्यवस्था आप करेंगे ?

श्री डी॰ एल॰ बैठा : महोदय, केन्द्रीय सरकार के जरिये से कुछ आवश्यक वस्तुओं की आधुति की जाती है इसके अलावा जैसे कि माननीय सदस्य ने कहा है हम लोगों ने राज्य सरकारों को लिखा है कि इसके अलावा भी जो आवश्यक वस्तुएं हैं उम दुकानों में लोगों को मुहैया कराई जाएं सीर राज्य सरकारों को हम लोग वार वार इसके लिए ताकीद करते हैं।

SHRI .GHULAM RASOOL MATTO: Mr. Chairman, Sir, I want to go to the basic question. If we have faced the severest drought of the century, it is because we had some buffer stocks in the Public Distribution System We had enough stocks with the F.C.I, and, therefore, we withstood even the worst. drought in the history of mankind, There has not been even a single death. The point

at issue is that the Public Distribution system is not in a position to get the required grains from the *Mandis* for the obvious reasons. Take for example the granary of India, i.e. Punjab and Haryana. The present price is Rs. 2.80 per kg. The Government has fixed a price of Rs. 1.84. So, what is the Public Distribution System doing to replenish the dwindling stocks? On the one hand, there are demands from the States for more stocks. How is he going to replenish the dwindling stocks in the light of these anomalies that exist?

MR. CHAIRMAN; Is the stock dwindling? If so, what are you doing?

श्री डी॰ एल॰ बैठा स्टाक ड्विडल कर रहा है । मगर इन्होंने प्रोक्योरमेंट का सवाल उठाया है । यह बात सही है कि प्रोक्योरमेंट जो स्पोर्ट प्राईस है हम लोग उस पर करते हैं और कभो-कभी यह देवा जाता है कि सपोर्ट प्राइस से मारकेट का प्राइस ज्यारा रहता है । खगर हम लोग सिर्फ मार्केट के प्राइस से सो इस्वको परवेज करें तो रिटेल प्राइस ज्यादा हो जायेगा और हमारा उद्देभ्य डिकीट हो जायेगा । हम इस पर इस तरह से देना बाहते हैं कि बाजार पर भी उसका असर पड़े और लोगों को यह अवेलेबुल भी हो जाये । इसलिए हम सपोर्ट प्राइस पर खरीदते हैं ।

#### Setting up of a Monitoring Cell for the Radio Television programmes of other countries

### '325 SHRIMATI VEENA VERMA; SHRI KAPIL VERMA: t

Will the Minister of INFORMATION AND BROADCASTING be oleased to state;

(a) whether it is a fact that a Monitoring Cell for the Radio and Television programmes of other countries has been set up; if so, when and the details of the work done by it so far and the reports, if any, submitted by it; (b) the money spent on it during the last three years^ yearwise: and

(c) whether a number of Video Cassettes are missing from the said Cell; if so, the details thereof alongwith the action taken therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI S. KRISHNA KUMAR): (a) The Monitoring Cell was set up on the 26th June, 1986. The Cell makes an analysis Of the transcripts of broadcasts/telecasts monitored at Aya Nagar, lammu and Berhampur. The Cell has submitted 130 weekly reports and 50 special reports.

(b) The money~ spent on the running of the Monitoring Cell during the last three years is given below;—

1986-87	—	Rs	4.19 lak	ths		
1987-88	—	Rs.	10.00 la	khs		
1988-89	_	Rs.	9.06	1	akhs	upto
			28-2-	89.		

#### (c) A packet containing video cassettes

sent by the Field Unit, Berhampur to Delhi under registered post have not been received. A complaint has been lodged with the Post Master Berhampur.

SHRI KAPIL VERMA: Sir, the hon. Minister has given the number of certain reports received. I want to know how many of them are about the AJ.R. monitoring, how many of them are about T.V. monitoring, which countries are doing propaganda against us, what use the monitoring reports are being put to and what measures are being taken to counteract that propaganda on onr T.V. and radio. They have opened office in the North-East and Northern region. I am not going to name those countries because it may embarrass the Government. But I want to know how many T.V. cassettes they have received. My information is that it is not being done on a regular basis at all. For example, Bangladesh started a propaganda barrage against us trying to internationalise the

<sup>†</sup> The question was actually asked on the Floor of the House by Shri Kapil Verma.